

National Company Law Tribunal  
Allahabad Bench  
Allahabad

71 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Seema Bajpai

v/s

M/s Lakhnacvi Handicrafts & Creations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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Order dated 22.12.2016

1.

CP No.71(ND)/2016

2.

Seema Bajpai Vs. M/s Lakhnacvi Handicrafts &  
Creations Pvt. Ltd.

Both sides are absent. Petitioner did not comply with the orders  
of serving notice of the respondent No.1 and 3. List on 11.01.2017 for  
default orders.

List on 11.01.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016